CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH ALLAHABAD.

Dated: This the 15th day of JANUARY 2004.

Contempt Application no. 90 of 2003

in

Original Application no. 330 of 2003.

Hon'ble Maj Gen K.K. Srivastava, Member-A Hon'ble Mr. A.K. Bhatnagar, Member-J

Gareeb Das, S/o Late Suraj Deen, R/o Vill. Visendi, Tehsil-Babaru, BANDA.

... Applicant

By Adv : Sri A. Srivastava

VERSUS

Sri R.C. Bisnei, Supdt. of Post Offices, Banda Division, BANDA.

... Responden.

By Adv : Sri R.C. Joshi & Sri Sri D.K. Dwivedi

ORDER

Maj Gen K.K. Srivastava, Member (A).

Sri A. Srivastava, learned counsel for the applicant and Sri V.V. Mishra brief holder of Sri R.C. Joshi, learned counsel for the respondents.

2. Inviting our attendtion to CA-filed alongwith Suppl. CA. learned counsel for the respondents submitted that the order of this Tribunal dated 4.4.2003 has been complied with. We are satisfied with the same. No case of contempt is made out. Contempt application is rejected. Notice issued to the respondent is discharged.

Member (J)

Member 4AT

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